

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2497
ANSWERED ON 06/08/2024**

DELETION OF JOB CARDS UNDER MGNREGS

2497 SHRI HARISH CHANDRA MEENA:

SHRI K SUDHAKARAN:

SHRI BENNY BEHANAN:

SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:

DR. AMAR SINGH:

SHRI SAPTAGIRI SANKAR ULAKA:

SMT. JYOTSNA CHARANDAS MAHANT:

SHRI MANICKAM TAGORE B:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of deletion of job cards under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since financial year 2019-20 till date, State and year-wise;**
- (b) the reasons for the deletion of jobs cards, State and year-wise;**
- (c) whether the Government is aware that the workers who are not eligible for the Aadhaar Payment Bridge System (ABPS) are not able to access employment under MGNREGS and if so, the details thereof;**
- (d) the steps taken by the Ministry to raise awareness about ABPS among MGNREGS workers;**
- (e) the details on the types and number of information campaigns conducted to educate workers about ABPS; and**
- (f) whether the Government has taken any remedial measures or issued specific guidelines to address these challenges, if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): State/UT-wise number of job cards deleted under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) from 2019-20 to the current Financial Year 2024-25 (as on 30.07.2024) are given at Annexure.

(b): Implementation of the scheme is the responsibility of the State and several provisions for proper implementation have been provided in the Mahatma Gandhi NREGS. Verification of Job Card is a regular exercise conducted by the States/UTs. Job cards can be cancelled/deleted, after due verification only if it is a (i) fake job card (incorrect job card), (ii) duplicate job card, (iii) households not willing to work, (iv) family shifted from Gram Panchayat permanently and (v) single person in job card and that person has expired.

(c): Aadhaar Payment Bridge System (APBS) has been made mandatory in the entire country from January 1, 2024. Using Aadhaar number as a unique central identifier ensures that wages are credited to the accounts of genuine beneficiaries. Integration of Aadhaar based payment systems has improved the efficiency, transparency and accountability of wage distribution under the Mahatma Gandhi NREGS. Aadhaar authentication reduces leakages and corruption, ensuring that only legitimate beneficiaries with verified identities receive wages. In case of failure in payment through Aadhaar based payment bridge system, an alternative route to make payment is available through account based payment that is National Automated Clearing House (NACH).

(d)to(f): The Government of India has taken several steps to raise awareness about the Aadhaar-based Payment System (ABPS) among Mahatma Gandhi NREGS beneficiaries:

- 1. Aadhaar Enrollment Drives: Massive enrollment drives were conducted in rural areas to ensure that all Mahatma Gandhi NREGS beneficiaries are registered with unique Aadhaar numbers.**
- 2. Linking Aadhaar with Job Cards and Bank Accounts: Efforts were made to link workers' Aadhaar details with their job cards and bank accounts. This integration is crucial for enabling ABPS payments.**

- 3. Awareness Campaigns: Various awareness campaigns were launched to make beneficiaries aware about the benefits of ABPS, such as preventing leaks, ensuring quicker payments, and reducing rejections.**
- 4. Training Programs: Training programs were organized for local officials and workers to familiarize them with the ABPS process and address any concerns or issues.**

These steps aim to ensure that Mahatma Gandhi NREGS beneficiaries can receive their payments in a timely and transparent manner through the ABPS.

Besides, states have been advised to organize Aadhaar Camps as well as camps by Banks for Aadhaar Based Payment Bridge Systems enabling of beneficiaries. Banks have been requested to ensure timely seeding of Aadhaar numbers of Mahatma Gandhi NREGS beneficiaries into National Payments Corporation of India (NPCI) mapper to enable for Aadhaar Based Payment Bridge Systems.

In case States/UTs face any kind of issues or problems in respect of Aadhaar Based Payment Bridge Systems the same are resolved on a priority basis.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 2497 dated 06.08.2024

State/UT-wise number of job cards deleted under Mahatma Gandhi NREGS from 2019-20 to the current Financial Year 2024-25 (as on 30.07.2024)

Sl. No.	State/UTs	Job cards deleted (in numbers)						Total (FY 2019-20 to 2024-25 till date)
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	
1	Andhra Pradesh	24613	3426	185096	2887981	370459	82618	3554193
2	Arunachal Pradesh	7356	6153	9615	8919	13080	3435	48558
3	Assam	65703	96628	76257	157919	283042	186849	866398
4	Bihar	77290	182407	127351 4	5872939	2113160	406753	9926063
5	Chhattisgarh	129658	170304	139660	265282	294940	329528	1329372
6	Goa	1	8	11	21	24	5	70
7	Gujarat	40314	131080	40282	146317	339433	10756	708182
8	Haryana	5083	15413	8532	11033	8840	2388	51289
9	Himachal Pradesh	4057	8000	10351	18278	16097	2208	58991
10	Jammu And Kashmir	33032	94078	37635	38395	73035	18215	294390
11	Jharkhand	50594	89446	228770	955969	325515	143063	1793357
12	Karnataka	27534	7197	41843	203310	96079	3976	379939
13	Kerala	17725	23773	27340	110780	219264	61702	460584
14	Ladakh	675	1336	889	1426	899	178	5403
15	Madhya Pradesh	514047	106299 5	110084 0	367960	697776	30542	3774160
16	Maharashtra	22105	48460	28201	72872	37651	5011	214300
17	Manipur	3961	11126	4449	3154	5787	3256	31733
18	Meghalaya	8017	8119	5449	3837	15395	10319	51136
19	Mizoram	6607	9896	8580	4213	5163	5861	40320
20	Nagaland	9999	1136	1797	2529	3763	1839	21063
21	Odisha	121028	313621	793292	2371702	524543	158759	4282945
22	Punjab	16675	14330	65858	341060	69506	5386	512815
23	Rajasthan	80406	117660	129285	634880	393912	35954	1392097
24	Sikkim	1302	784	1343	1417	2154	445	7445
25	Tamil Nadu	33148	126017	155065	328050	694636	613053	1949969
26	Telangana	4084	5282	15976	510683	84744	54742	675511
27	Tripura	8571	8684	5951	6277	22615	1717	53815
28	Uttar Pradesh	99864	201998	589309	4879800	3343557	28348	9142876

29	Uttarakhand	7370	16508	26004	149433	45557	16596	261468
30	West Bengal	10554	19374	27741	2177543	169691	956	2405859
31	Andaman And Nicobar	1930	1528	448	143	71	243	4363
32	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	2	5	7
33	Lakshadwee p	2	1	8	18	52	0	81
34	Puducherry	126	245	258	4398	606	276	5909
	Total	143343 1	279701 3	503964 9	2253853 8	1027104 8	222498 2	4430466 1
